

Securities Appellate Tribunal  
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member  
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER  
 CIVIL CAUSE LIST OF DATE :20/12/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION- COURT CODE-MENTION2012-AT11A.M.**

**714-ADMISSION-COURT CODE - TERMINAL DISABLED-11.05AM**

Misc. Application	1738/2022	RAPID SERVICES-STAY Vs. NSEIL	CAPITAL	Prakash Shah and Associates
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(Main Matter Number :SEBI Appeal/0001018/2022)

Misc. Application	1739/2022	RAPID SERVICES-URGENCY Vs. NSEIL	CAPITAL	Prakash Shah and Associates
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(Main Matter Number :SEBI Appeal/0001018/2022)

<b>1</b>	SEBI Appeal	1018/2022	RAPID CAPITAL SERVICES Vs. NSEIL	Prakash Shah and Associates
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Sub Matter : Misc. Application/0001738/2022  
 Sub Matter : Misc. Application/0001739/2022

**316-ADMDISPOSAL-COURT CODE-MARGIN MONEY-AT11.10A.M.**

<b>2</b>	SEBI Appeal	165/2020	Sharmila Raj Thackeray and Ors. Vs. Securities And Exchange Board of India and Ors.	Mr. Mangesh Sawant, Advocate K. Ashar - Res.1,Prakash Shah,Adv-Res.2,None-3-4
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Sub Matter(Disposed) : Misc. Application/0000252/2020

**772-DISPOSAL-COURT CODE-TATALODR-AT11.15AM**

<b>3</b>	SEBI Appeal	180/2022	TATA STEEL LIMITED Vs. SEBI	Nikita Bangera Senior Associate
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Sub Matter(Disposed) : Misc. Application/0000292/2022  
 Sub Matter : Misc. Application/0000642/2022

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	642/2022	SEBI-DELAY IN REPLY Vs. Tata Steel Ltd.	Vidhii Partners  Nikita Bangera Senior Associate

(Main Matter Number :SEBI Appeal/0000180/2022)

**468-ADMDISPOSAL-COURTCODE-ZENITHGDR-AT 11.20AM**

Misc. Application	707/2021	ARUN PANCHARIYA- Interim Relief Vs. SEBI	Mr.Sandeep Advocate	Wadhawan,
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(Main Matter Number :SEBI Appeal/0000533/2021)

<b>4</b> SEBI Appeal	533/2021	ARUN PANCHARIYA Vs. SEBI	Mr.Sandeep Advocate	Wadhawan,
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Sub Matter(Disposed) : Misc. Application/0000909/2021  
 Sub Matter(Disposed) : Misc. Application/0000706/2021  
 Sub Matter : Misc. Application/0000707/2021

SEBI Appeal	554/2021	ZENITH STEEL PIPES AND INDUSTRIES LIMITED Vs. SEBI	Aishwarya Advocate	Shubhangi,
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SEBI Appeal	555/2021	YASHOVARDHAN BIRLA Vs. SEBI	Aishwarya Advocate	Shubhangi,
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SEBI Appeal	657/2021	EUROPEAN AMERICAN INVESTMENT BANK AG Vs. SEBI	Jenil Shah Advocate	
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Sub Matter(Disposed) : Misc. Application/0000939/2021

SEBI Appeal	373/2022	Mahender Singh Arora Vs. SEBI	Triad Law Chambers	
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Sub Matter(Disposed) : Misc. Application/0000654/2022

Misc. Application	917/2022	YASHOVARDHAN BIRLA-DELAY Vs. SEBI	Triad Law Chambers	
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(Main Matter Number :SEBI Appeal/0000633/2022)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	929/2022	ZENITH STEEL PIPES AND INDUSTRIES LIMITED-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000634/2022)	Triad Law Chambers
	Misc. Application	930/2022	ZENITH STEEL PIPES AND INDUSTRIES LIMITED-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000634/2022)	Triad Law Chambers
	Misc. Application	948/2022	MAHENDER SINGH ARORA-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000635/2022)	Triad Law Chambers
	SEBI Appeal	633/2022	YASHOVARDHAN BIRLA Vs. SEBI Sub Matter : Misc. Application/0000917/2022	Triad Law Chambers
	SEBI Appeal	634/2022	ZENITH STEEL PIPES AND INDUSTRIES LIMITED Vs. SEBI Sub Matter : Misc. Application/0000929/2022 Sub Matter : Misc. Application/0000930/2022	Triad Law Chambers
	SEBI Appeal	635/2022	MAHENDER SINGH ARORA Vs. SEBI Sub Matter : Misc. Application/0000948/2022	Triad Law Chambers
<b><u>52-ADMDISPOSAL-COURTCODE-JOINTINSPECTION-A11.25AM</u></b>				
5	SEBI Appeal	712/2021	Aditya Birla Money Ltd. Vs. SEBI Sub Matter(Disposed) : Misc. Application/0001330/2021 Sub Matter(Disposed) : Misc. Application/0001331/2021	J. Sagar Associates

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>670-DISPOSAL-COURTCODE-LICENSERENEWAL-AT11.30A.M.</u></b>				
6	IRDA Appeal	2/2022	FRANCIS V.V Vs. IRDA AND ANR.	Francis V.V
Sub Matter(Disposed) : IRDA-MISCAPPLICATION/0000003/2022				
<b><u>811-DISPOSAL-COURTCODE-CISPLANTATION-AT 11.35AM</u></b>				
7	SEBI Appeal	235/2022	GAEKWAD PLANTATIONS LTD Vs. SEBI	CS Nitin Parikh
<b><u>990-DISPOSAL-COURTCODE-SCNILLIQUID-AT11.40AM</u></b>				
8	SEBI Appeal	554/2022	Globalworth Securities Limited Vs. SEBI	Prakash Shah and Associates
Sub Matter : Misc. Application/0001444/2022				
	Misc. Application	1444/2022	SEBI-DELAY IN REPLY Vs. Globalworth Securities Limited	ECONOMIC LAW PRACTICE
(Main Matter Number :SEBI Appeal/0000554/2022)				
<b><u>846DISPOSAL-COURTCODE-INFIBEAMAO-11.145 AM</u></b>				
9	SEBI Appeal	700/2022	SRBC AND CO. LLP Vs. SEBI	Abhimanyu Mhapankar, Advocate
Sub Matter(Disposed) : Misc. Application/0001018/2022				
<b><u>365DISPOSAL-COURTCODE-STEELAGEAO-AT11.50AM</u></b>				
10	SEBI Appeal	709/2022	PRAKASH C. KANUGO AND ANR. Vs. SEBI	Prakash Shah and Associates
Sub Matter : Misc. Application/0001638/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	710/2022	PALAK KOHLI KOCHHAR Vs. SEBI	Prakash Shah and Associates
Sub Matter :		Misc. Application/0001639/2022		
	Misc. Application	1638/2022	SEBI-DELAY IN REPLY Vs. Prakash Kanugo and Anr	VIDHI PARTNERS Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000709/2022)				
	Misc. Application	1639/2022	SEBI-DELAY IN REPLY Vs. Palak Kohli Kochhar	VIDHI PARTNERS Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000710/2022)				